## Delay in the issuance of letter of intent to HR Strips Mi!!, SanibaSpur, Orissa

3505. SHRIMATI MIRA DAS ; Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that in response to the Central Government's letter No. 4(13)/88-LI, dated 22-9-88 seeking certain information about the issuance of letter of intent for HR strips Mill Sambalpur, the State Government of Orissa had furnished the requisite information in November, 1988 and that the matter is pending decision of the Central Government; and

(b) if so, what are the reasons for delay in taking a decision in the matter and by when a decision is likely to be taken?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI) : (a) and (b) The application of the Industrial Promotion and Investment Corporation of Orissa Ltd. (IPICOL) for setting up a 6 lakh tpa composite steel plant in Sambalpur District was rejected in July, 1988 as the policy did not permit the establishment of such plants. Some additional information was sought from IPICOL in Department of Steel's letter No. 4(14)/ 88-IL [and not 4(13)/88-LI] dated 22-9-1988 which was furnished in November, 1988. However, it was not felt necessary to re-open the case on the basis of the information received.

## Denial of promotion to SC/ST persons to Officer's cadre in Allahabad Bank

3506. SHRI KHYOMO LOTHA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Allahabad Bank is holding general promotion processes in the matter of promotion to Officer's cadre without filling the backlog vacancies meant for those belonging to *SC/ST* communities;

(b) if so, what are the reasons therefor "t

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANII SHASTRI): (a) and (b) Allahabad Banl has reported that it is holding General Promotion Process from Clerical to Officers' cadre as per its promotion policy, where in 50% of the vacancies are reserved for Scheduled Castes/Scheduled Tribes as per existing instructions. The question of conducting a Special Promotion test would arise only if the reserved vacancies can not be filled through General Promotion Process.

## Reservation of Posts for SC/ST persons after the absorption of the employees of United Industrial Bank with Allahabad Bank

3507. SHRI KHYOMO LOTHA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that more than two thousand employees of United Indus trial Bank Limited have joined Allahabad Bank due to the merger of the bank with the Allahabad Bank;

> (b) whether reservation against the, strength of SC/ST employees have been provided after the merger; and

(c) if not, what are the reasons therefor?

THE DEPUTY MFNISTER IN THE I MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes, Sir.

(b) and (c) Employees of the erst-I while United Industrial Bank Limited are treated to have come on transfer to Allahabad Bank on its amalgamation with

the latter. In terms of para 3.2 (i) of the Brochure on Reservation for Scheduled Castes/Scheduled Tribes in Services (7th I Edition) issued by Department of Per-' sonnel and Training reservation do not apply to cases of transfers.

## Counting of temporary service periodof | subordinate cadre SC/ST employees in | Allahabad Bank while empanelling for permanent vacancies

3508. SHRI KHYOMO LOTHA : Will the Minister of FINANCE be pleased to state :

 (a) whether subordinate cadre SC/ST employees of Allahabad Bank who worked | for about 2/3 years in a temporary capacity upto 1980 have been empanelled for permanent vacancies;